

| <b>PENDENCY REPORT AS ON 10-03-2022</b> |                                                                             |              |
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| <b>SI No.</b>                           | <b>Case Type</b>                                                            | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail                                                   | 7108         |
| 2                                       | ADMLS-Admiralty Suits.                                                      | 10           |
| 3                                       | AHO-Appeal Against High Court Order.                                        | 30           |
| 4                                       | Application Us 34 of the Act involving International Commercial Arbitration | 2            |
| 5                                       | ARBA-Appeals under Indian Arbitration Act.                                  | 276          |
| 6                                       | ARBP-Petitions under Indian Arbitration Act.                                | 102          |
| 7                                       | AS-Admiralty Suit.                                                          | 1            |
| 8                                       | BLAPL-Bail Application.                                                     | 5510         |
| 9                                       | CEREF-Reference under Central Excise Act.                                   | 20           |
| 10                                      | CMAPL-Miscellaneous Applications.                                           | 2756         |
| 11                                      | CMPAT-Company Act.                                                          | 84           |
| 12                                      | CMP-Civil Miscellaneous Petition                                            | 2428         |
| 13                                      | COA-Appeals against judgement in Comp.Pet.                                  | 18           |
| 14                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2            |
| 15                                      | CONTAC-Appeals against orders in Civil Contempt                             | 10           |
| 16                                      | CONTAR-Appeals against orders in Crl.Cont.mater                             | 1            |
| 17                                      | CONTC-Cotempt of Court Cases (Civil contempt)                               | 7818         |
| 18                                      | Contempt Petition in Berhampur Bench                                        | 3            |
| 19                                      | Contempt Petition in Bhubaneswar Bench                                      | 712          |
| 20                                      | Contempt Petition in Cuttack Bench                                          | 758          |
| 21                                      | Contempt Petition in Sambalpur Bench                                        | 6            |
| 22                                      | CONTR-Proceeding relating to Criminal Contempt                              | 123          |
| 23                                      | COPET-Orginal Petition (Companies Act.)                                     | 129          |
| 24                                      | CRA-Criminal Appeals                                                        | 1027         |
| 25                                      | CRLA-Appeal against Judgement/Sentence.                                     | 10335        |
| 26                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1431         |
| 27                                      | CRLMA-Other Miscellaneous Application.                                      | 678          |
| 28                                      | CRLMC-Appl.under Sec.482 Cr.P.C.                                            | 11564        |
| 29                                      | CRLMP-Criminal Miscellaneous Petition                                       | 737          |
| 30                                      | CRLREV-Criminal Revision.                                                   | 9238         |
| 31                                      | CRLTR-Original Trial.                                                       | 1            |
| 32                                      | CRMC-Criminal Miscellaneous Case                                            | 24           |
| 33                                      | CRP-Revision Petition.                                                      | 162          |
| 34                                      | CRREV-Criminal Revision                                                     | 255          |
| 35                                      | CS(OS)-Civil suits.                                                         | 1            |
| 36                                      | CUSREF-Reference under Customs Act.                                         | 3            |
| 37                                      | CVA-Civil Appeals                                                           | 3            |
| 38                                      | CVREV-Civil Revision.                                                       | 38           |
| 39                                      | CVRVW-Civil Review.                                                         | 19           |
| 40                                      | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 3            |
| 41                                      | EC-Execution Case.                                                          | 2            |
| 42                                      | ELA-Appeals from Judgement in Election Pet.                                 | 14           |
| 43                                      | ELPET-Election Petitions.                                                   | 26           |
| 44                                      | EXFA-Execution First Appeal.                                                | 3            |
| 45                                      | EXOS-Execution Application.                                                 | 4            |

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| 46 | EXP-Execution Petition.                       | 22   |
| 47 | FA-First Appeal                               | 1086 |
| 48 | FAO-First Appeal from Orders.                 | 3357 |
| 49 | FA(OS)-FA from Judgement in original suits.   | 1    |
| 50 | GA-Government Appeals                         | 112  |
| 51 | GCRLA-Government Appeals                      | 417  |
| 52 | GUAP-Pet. under Guardianship and Wards Act.   | 14   |
| 53 | IP(M)-Main Petition (Insolvency ACT.)         | 1    |
| 54 | ITA-Appeals Income-tax                        | 305  |
| 55 | JCRA-Jail Criminal Appeals                    | 15   |
| 56 | JCRLA-Jail Criminal Appeal                    | 1224 |
| 57 | JCRLRV-Jail Criminal Revision.                | 12   |
| 58 | JCRMC-Jail Criminal Misc.Case.                | 1    |
| 59 | LAA-Appeals (Land Acquisition Act)            | 992  |
| 60 | LAREF-References (Land Acquisition Act)       | 1    |
| 61 | LPA-Letters Patent Appeals.                   | 25   |
| 62 | MACA-Motor Accident Appeals.                  | 6394 |
| 63 | MAC-Motor Accident Claims.                    | 1    |
| 64 | MA-Miscellaneous Appeals                      | 100  |
| 65 | MATA-Matrimonial Cases (Appeals)              | 997  |
| 66 | MFA-FA against Spl. Jurisdiction Cases.       | 9    |
| 67 | MJC-Misc.Judicial Case.                       | 59   |
| 68 | MSA-SA from judgements in Misc. Cases.        | 92   |
| 69 | OCRMC-Original CrI. Miscellaneous Case        | 99   |
| 70 | OJC-Original Jurisdiction case (Writ)         | 1257 |
| 71 | OREF-References.                              | 1    |
| 72 | OS-Original Suit.                             | 1    |
| 73 | OTAPL-Other Tax Applications.                 | 116  |
| 74 | OTC-Other Tax Case.                           | 5    |
| 75 | OVTA-Tax Appeal Under OVAT ACT.               | 2    |
| 76 | RCFA-First Appeals(Rent Control Matters)      | 1    |
| 77 | Review Petition in Berhampur Bench            | 2    |
| 78 | Review Petition in Bhubaneswar Bench          | 116  |
| 79 | Review Petition in Cuttack Bench              | 194  |
| 80 | Review Petition in Sambalpur Bench            | 3    |
| 81 | RFA-FA from Judgement and Decree in Suit      | 2150 |
| 82 | RPFAM-Revision US 19 of Family Court Act.     | 1648 |
| 83 | RSA-Second Appeal from Judgement and Decree.  | 6721 |
| 84 | RVWPET-Review Petition.                       | 2136 |
| 85 | SAO-Second Appeal from Appellate Order.       | 215  |
| 86 | SA-Second Appeal                              | 2257 |
| 87 | SCLP-Pet.for leave to appeal to Supreme Court | 1    |
| 88 | SJC-Special Jurisdiction Case (Tax Matters)   | 172  |
| 89 | SM-Suo Motu.                                  | 46   |
| 90 | SPA-Sp.Appeal before DB ...                   | 1    |
| 91 | STAPL-Appl.for direction to make a reference. | 1    |
| 92 | STREV-Sales Tax Revision.                     | 1456 |
| 93 | TA-Tax Appeal                                 | 11   |
| 94 | TEST-Testamentary Cases.                      | 1    |

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| 95                 | TREV-Tax Revesion                                                 | 88            |
| 96                 | TRPCRL-Transfer Pet.for transfer a Crl.Proc.                      | 319           |
| 97                 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                     | 835           |
| 98                 | WA-Appeals before DB against SB Judgement                         | 4256          |
| 99                 | WPC(OAB)-Original Application in Berhampur Bench                  | 68            |
| 100                | WPC(OAC)-Original Application in Cuttack Bench                    | 13933         |
| 101                | WPC(OA)-Original Application in Bhubaneswar Bench                 | 5853          |
| 102                | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench     | 569           |
| 103                | WPC(OAPPC)-Original Application Permission Petition in Cuttack    | 187           |
| 104                | WPC(OAPP)-Original Application Permission Petition in Bhubaneswar | 4             |
| 105                | WPC(OAS)-Original Application in Sambalpur Bench                  | 192           |
| 106                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                       | 419           |
| 107                | WPC(TAC)-Transfer Application in Cuttack Bench                    | 230           |
| 108                | WPC(TA)-Transfer Application in Bhubaneswar Bench                 | 9             |
| 109                | WPC(T)-Temporary Number in Bhubaneswar                            | 37            |
| 110                | WP(C)-Writ Petition under Art.226 and 227.                        | 70768         |
| <b>Grand Total</b> |                                                                   | <b>195092</b> |